

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 567
TO BE ANSWERED ON JULY 25, 2024
OBJECTIVES OF PMAY-U**

NO. 567. DR. SANJAY JAISWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the main objectives of Pradhan Mantri Awas Yojana–Urban (PMAY-U) reforms;**
- (b) the manner in which the said scheme is different from the original scheme started in 2015;**
- (c) the number of affordable houses provided to the slum dwellers, the poor and the middle income groups including the urban poor during the last nine years;**
- (d) the manner in which the challenges and lacunae, like inordinate delays and cost escalation identified during the implementation of PMAY–U reforms are likely to be addressed; and**
- (e) the manner in which the said reforms are likely to impact the beneficiaries, particularly the Economically Weaker Sections (EWSs) and Low Income Groups (LIGs) in terms of housing alternatives and their capacity?**

ANSWER

**THE MINISTER OF STATE
IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): ‘Land’ and ‘Colonization’ are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing

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Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals, i.e. Beneficiary-led construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), 'In-situ' Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Based on the project proposals submitted by States/UTs, a total of 118.63 lakh houses under all four verticals have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/delivered to the beneficiaries across the country as on 15.07.2024.

Out of the sanctioned houses, a total of 29.37 lakh houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals. Furthermore, 69.40 lakh houses to Economically Weaker Section (EWS), 13.79 lakh houses to Low Income Group (LIG) and 6.08 lakh houses to Middle Income Group (MIG) have been sanctioned under all verticals of the PMAY-U.

The Union Cabinet on 10.06.2024 has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses, to meet the housing requirements arising out of the increase in the number of eligible families.
